



Central Administrative Tribunal  
Principal Bench

OA 889/2003  
with  
OA 3366/2002  
MA 323/2003

New Delhi, this the 31st day of July, 2003

Hon'ble Sh. V.K. Mahtola, Member (A)  
Hon'ble Sh. Kuldip Singh, Member (J)

OA 889/2003

1. Anirudh Singh  
S/o late Sh. S.P. Singh  
B-3/304, Aravali Apartments  
Sector 34, Noida, UP.
2. Pawan Kumar  
S/o Sh. Krishna Murari  
W-46, Govind Puri, Babarpur  
Shahdara, Delhi - 32.
3. Pankaj Gupta  
S/o Sh. Satya Prakash Gupta  
R/o Indira Nagar, Meerut UP.
4. Vivek Kr. Goel  
S/o Late Sh. Satya Prakash Goel  
L-Block, Shahdara Nagar,  
Meerut, UP.
5. Amit Singh  
S/o Late Sh. Prakash Singh  
394, Kamla Nehru Nagar  
Ghaziabad, UP.
6. Dewan Singh Rawat  
S/o late Sh. L.S. Rawat  
13, Kamla Nehru Nagar  
Ghaziabad, UP.
7. Rajender Singh Rawat  
S/o late Sh. K.S. Rawat  
B-89, Gali No.02, Vinod Nagar West  
Delhi - 92.

...Applicants

(By Advocate: Shri Atul Jha)

Vs.

1. Secretary (Revenue)  
Ministry of Finance & Company Affairs  
North Block, New Delhi - 110 001.
2. Chairman  
Central Board of Excise & Customs  
Department of Revenue  
Ministry of Finance & Company Affairs  
North Block, New Delhi - 110 001.

...Respondents

(By Advocate: Shri H.K. Gangwani)



OA 3366/2000

1. Kapil D  
S/o Sh. .Singh  
R/o 29/ Central ise Colony  
Mangal ey Nagar Meerut.
2. Parag J  
S/o Sh. B..Jain  
R/o 349, Kamla Nehru Nagar  
Ghaziabad.
3. Brijesh Kumar  
S/o Sh. V.P.Kardam  
I-595. Govindpuram  
Ghaziabad.
4. Sanjeev Kumar Chadha  
S/o late Sh. S.L.Chadha  
R/o T-51. Pallavpuram  
Phase II. Meerut.
5. Ajay Kumar Agarwal  
S/o late Sh. H.O.P.Agarwal  
R/o 1047/3. Shastri Nagar. Meerut.
6. Nitin Gupta  
S/o Sh. H.K.Gupta  
R/o 199. Devi Nagar. S.K.Road. Meerut.
7. Sunil Mittal  
S/o Sh. R.P.Gupta  
R/o 481. New Hanuman Puri  
S.K. Road. Meerut.
8. Ashish Mahendra  
S/o Sh. S.K.Mahendra  
R/o 347/8. Subhash Nagar. Meerut.
9. Raiesh Garg  
S/o Sh. K.S.Garg  
R/o 344, Aianta Colony  
Garh Road. Meerut.
10. Vishal Sharma  
S/o Sh. Vijay Sharma  
835. Kamla Nehru Nagar. Ghaziabad.
11. Jaibir Singh  
S/o Sh. Harpal Singh  
R/o 812. Kamla Nehru Nagar  
Ghaziabad.
12. T. Mathew  
S/o Sh. Pappachan  
R/o 937. Kamla Nehru Nagar  
Ghaziabad.
13. Rajeev Ka  
S/o Sh. S.Dhaka  
927. Kamla Nehru Nagar. Ghaziabad.
14. Virend Kumar Ver  
S/o Sh. S.Verma

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R/o 813, Kamla Nehru Nagar  
Ghaziabad.

...Applicants

(By Advocate: Mrs. Rani Chhabra,  
Shri D.R. Gupta, in MA-323/2002)

Vs.

1. Govt. of India  
Ministry of Finance  
through its Secretary  
Department of Revenue  
Central Board of Excise & Customs  
North Block, New Delhi.
2. The Chairman  
Central Board of Excise & Customs  
North Block, New Delhi.
3. The Chief Commissioner  
Customs & Excise  
17-C, Vidya Sabha Marg  
Lucknow.
4. The Commissioner  
Customs & Excise  
Sarvodaya Nagar, Kanpur.
5. The Chief Commissioner  
Customs & Excise  
Meerut Zone, Meerut.

...Respondents

(By Advocate: Shri H.K. Anandwani)

O R D E R (ORAL)

Hon'ble Shri Kuldip Singh, Member (J)

OA-3366/2002

counter affidavit has not been filed in this OA. Learned counsel for respondents stated that as the relief has been granted, this OA has to be disposed of. Mrs. Rani Chhabra, learned counsel has also no objection to the disposal of this OA.

MA-323/2002 filed by Shri D.R. Gupta, Advocate seeking impleadment in the OA as he wanted to oppose the relief prayed for by the applicant. Since relief

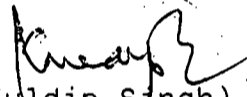
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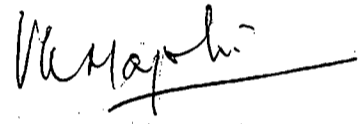
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has been granted by the respondents at their own level, this MA has become infructuous. Learned counsel submits that he has already filed an OA-1331/2003 challenging the order passed by the respondent. As such MA as having become infructuous is disposed of. Some relief has been granted by department so nothing survives now. OA is also disposed of.


OA-889/2003

In view of fact that final Rules have been notified, this OA stands disposed of. Applicants shall have liberty to challenge the same, if so advised in accordance with law.

  
(Kuldip Singh)  
Member (J)

  
(V.K. Mahtola)  
Member (A)

cc.

CERTIFIED TRUE COPY  
Dated... 11.8.03  
  
अनुमान अधिकारी (ग्रेड-2)  
Section Officer (B-2)  
केन्द्रीय प्रशासनिक अधिकारण  
Central Administration  
Principals